

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 3398
TO BE ANSWERED ON 12TH JULY, 2019**

FAKE AYURVEDIC AND HOMOEOPATHIC DRUGS

3398. SHRI GNANATHIRAVIAM S.:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government is aware of the availability of fake Ayurvedic and Homoeopathic drugs;
- (b) if so, the details thereof;
- (c) whether the Government proposes to take any effective steps in this regard; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) & (b): Yes, Government is aware and concerned about the instances of contravention of the provisions of Drugs & Cosmetics Act, 1940 and Rules thereunder in respect of substandard quality of Ayurvedic and Homoeopathic medicines. State-wise statement of sub-standard or spurious medicines for the last four years is provided in the annexure.

(c) & (d): Provisions for checking fake or substandard medicines are prescribed in the Drugs & Cosmetics Act and Rules and Central Government has taken following measures to ensure effective quality control of medicines in the country-

- i) Quality standards of Ayurvedic and Homoeopathic medicines have been developed and published in respective Pharmacopoeias and Good Manufacturing Practices (GMP) notified under Drugs & Cosmetics Rules, 1945 for mandatory compliance by the drug manufacturers.
- ii) Training programs for the State regulatory personnel and manufacturers have been organized to build up the capacity for effective quality control of medicines.

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- iii) States/UTs are provided grant-in-aid through Centrally Sponsored Scheme of National AYUSH Mission for strengthening of enforcement framework and infrastructure of State pharmacies and drug testing laboratories to improve the capacity for quality control of medicines.
- iv) Drugs & Cosmetics Rules, 1945 have been amended in respect of seeking compliance to various license requirements and conditions for manufacturing of Ayurvedic and Homoeopathic medicines.
- v) Mechanism for monitoring and reporting of adverse drug reactions and misleading advertisements & exaggerated claims of AYUSH medicines has been established through Central Sector Scheme of Pharmacovigilance implemented by the Ministry of AYUSH.

State/UT wise number of Ayurvedic and Homoeopathic medicines tested and declared spurious or sub-standard in the last four years

State/UT	Samples tested by Drug Testing Laboratory							
	2015-16		2016-17		2017-18		2018-19	
	Tested	Failed/ Sub standard	Tested	Failed/ Sub standard	Tested	Failed/Sub standard	Tested	Failed/Sub standard
Arunachal Pradesh	-	-	91 A&H	NA	145	NA	80	NA
Assam	319 A	4	146 A	-	115A	-	106A	-
Chandigarh	-	-	715 A	-	423A	-	-	-
Chhattisgarh			75 A	--	149A	6	69A	1
Delhi	3000 A	13 A	2048 A	11 A	600 A	4A		
Goa	-	-	10	-	1	-	-	-
Gujarat	322A, 5H	10	267 ASU, 58H	NA	298 ASU, 4H	NA	110 ASU	NA
Himachal Pradesh	-	-	748 ASU	53	577 ASU	61	94 ASU	4
Jharkhand	-	-	-	-	33H	3	-	-
Karnataka	-	-	1071 A, 87H	-	1026A, 30H	-	-	-
Kerala	297A	7	297A	5	578	25	724	9
Maharashtra	-	-	350	-	320	-	-	-
Manipur	NA	-	NA	-	NA	-	--	-
Meghalaya	15A, 10H	NA	15A, 15H	NA	11A, 9H	NA	5A, 2H	NA
Mizoram	-	-	31	11	-	-	-	-
Nagaland	-	-	NA	-	NA	-	-	-
Odisha	-	-	45	-	53	-	-	-
Puducherry	-	-	-	-	-	-	-	-
Punjab	921 A	119 A	715A	99A	423A	55A	886A	69A
Tamilnadu	-	-	1809 ASU	128	1821	74	537	33
Tripura	15H	-	67 ASU	--	200 ASU, 1H	--	66AS U, 132H	--
Uttarakhand	111 ASU	12	187 ASU	-	250 ASU	53	27 ASU	3
West Bengal	-	-	8	-	0	-	-	-

**Abbreviations used: A: Ayurvedic, S: Siddha, U: Unani, H: Homoeopathy, NA: Information Not Available.*